

क्र० संख्या	पद का नाम	स्वीकृत पदों की संख्या	भरे गए पदों की संख्या	खाली पदों की संख्या
11.	सिनेमा अपरेटर	16	11	5
12.	यू०डी०सी०—2	104	98	6
13.	एल०डी०सी०	56	52	4
14.	चपरासी	156	154	2
15.	हैल्पर	32	27	5

ग—प्रबोधन तथा मूल्यांकन कक्ष

1.	उप कृषि निदेशक (सांख्यिकी)	1	—	1
2.	उप कृषि निदेशक (अर्थ)	1	—	1
3.	ग्रामीण समाजशास्त्री	2	—	2
4.	सहायक कृषि निदेशक (सां०)	1	—	1
5.	अनुसंधान सहायक	18	9	9
6.	सहायक सांख्यिकी अधिकारी	107	89	18
7.	की पंच अपरेटर	2	—	2

Distribution of Surplus Land to Landless Farm Labourers in States

19. SHRI CUMBUM N. NATARAJAN: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether his attention has been drawn to a recent study by the Planning Commission that in many States not even half the land identified as surplus has so far been distributed to the landless farm labourers;

(b) the total area of land identified as surplus, total area of land taken possession of and total area of land distributed among the landless in the State of Tamil Nadu;

(c) the total area of land distributed to landless labourers in Periyaculam Division of the Madurai district in Tamil Nadu; and

(d) the total area of land distributed to SC & ST in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) The Sixth Five Year Plan, 1980—85 published by the Planning Commission refers to the distribution of only 6.79 lakh hectares of ceiling-surplus land out of about 15.74 lakh hectares declared surplus.

(b) The total area declared surplus in Tamil Nadu is 76,939 acres and the area taken possession of is 74,101

acres. Of this, 55,498 acres have been distributed to 3476 beneficiaries.

(c) 736 acres.

(d) An area of 16,724 acres has been distributed to 14,817 beneficiaries belonging to the Scheduled Castes and the Scheduled Tribes.

Ration Shops allotted in Delhi

20. SHRI UTTAMBHAI H. PATEL: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) how many more ration shops have been allotted in Delhi during 1st January, 1981 to 31st July 1981 and the names and details of each one;

(b) how many applications have been received by Government during this period;

(c) the reason for non-allotment or rejection of the remaining applications;

(d) how many ladies applied for the said ration shops and the details thereof;

(e) how many of them have been allotted so far and the names and details of the allottees;

(f) whether Government policy is to give preference in allotment to ladies; and

(g) if so, the steps to be taken to allot to the remaining ladies who have already applied for?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):

(a) to (e) There were 5973 applications received by the Civil Supplies Department of Delhi for allotment of fair price shops during the period from 1-1-1981 to 31-7-1981. 699 fair price shops have been allotted during the same period, the names and details of which are given in the Annex 'A' laid on the Table of the House. [Placed

in Library See No. LT 2629/81] There were 95 women applicants out of whom 31 have been allotted fair price shops. The names and details of these applicants are given in Annex 'B' laid on the Table of the House. Placed in Library See No. [LT-2629/81]. Since the number of applicants was more than the number of vacancies, the remaining applicants could not be pleased to state:

(f) There is no such policy.

(g) Question does not arise.

Eviction of Land Holders Shop Holders Jhuggi Jhonpriwala from Union Territories

21. SHRI QAZI SALEEM: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the attention of the Government has been drawn and steps being taken by various authorities of Delhi and other Union Territories, to evict land holders, shop holders Jhuggi Jhonpriwala during the last 3 months;

(b) the outcome thereof;

(c) how many places and persons have so far been evicted;

(d) what compensation or alternative places, shops, land etc. have been given to each evicted person; and

(e) whether Government propose to make a common policy for the whole of India for the eviction of unauthorised persons, shops, land etc. occupied by such ones on private and public land and premises; and

(f) if so, how and when and the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (f). The information is being collected and it will be laid on the table of the House.